

DIVISION BENCH
COURT - I

P-104

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/399(KB)2021
IA(I.B.C)/860(KB)2024,
IA(I.B.C)/255(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SAPNA SUREKA
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Ms.Usha Doshi, Adv.] For financial creditor
Ms.Priyanka Gope, Adv.]

Mrs. Noelle Banerjee, Adv.] For the Personal Guarantor
Mr. Dipak Dey, Adv.]
Ms. Sucheta Mitra, Adv.]
Mr. Aniket Ojha, Adv.]

Mr. Anil Anchalia,] RP in person

ORDER

1. Ld. Counsel/ Authorized Representative for the parties present.
2. **IA(I.B.C)/255(KB)2024**
 - i. It is submitted that the reply to the C.P. (IB)/399(KB)2021 as well as the Report filed by the RP is almost ready and shall be filed within One week.
 - ii. Let the same be done.
 - iii. Post this matter on **19.08.2024**.
3. **IA(I.B.C)/860(KB)2024**
 - i. In terms of order dated 13.05.2024, this IA was disposed of and it is wrongly appearing in the list. IA 860/24 accordingly stands **disposed of as infructuous**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)